236

The State Government had sought Rs. 1600 lakhs as Central assistance for relief measures and for repair and restorations of public properties damaged by floods as under:---

Item	(Rs. in	lakhs)
1. Payment of cash relief		150.00
2. Loss of revenue on accour Remission of Land Reve		50.00
3. Repairs to Minor Irrig tanks	ation •	125.00
4. Sea Erosion	•	50,00
5. Repairs to roads.	•	440 00
6. Setting up of modern communications .		150,00
7. Health measures		2.00
8. Subsidy to houses damag		130.00
9. For distribution to fishe for purchase of fishing n	rmen ets	3.00
10. Agriculture programme	•	100,00
11. Rural Development ting of villages) inclu- provision for drinking wells, roads and other	udin g water	
nities	•	400.00
'Total	•	1600.00

The State Government is in the process of revising their requirements of Central assistance on floods.

The State Government have sought Rs. 2800 lakhs for meeting scarcity situations as under:-

Item	(Rs. in	lakhs)
1. Minor Irrigation Works	•	600.CO
2. Rural Communication Works i.e. laying interio roads		200,00
3. Soil Conservation Works	· .	500.00
4. Afforestation .	•	100.00
5. Lift Irrigation (revival maintenance)	ənd	150,00

Item	(Rs.	i. Lakhs).
6. Deployment of rigs for drinking water		100,00
7. Subsidy and assistance transfer of fodder	for '	.0.00
8. Scarcity Relief work .		1100.00
TOTAL		2800.00

At the request of the State Government, a Central team on floods visited the flood affected areas between the 12th and the 14th November, 1980. The report of the Central Team will be finalised as soon as a revised memorandum as promised by the State Government is received.

A separte Central Team on drought will shortly visit the drought affected areas in Karnataka to make an on-the-spot assessment of the drought situation.

On receipt of the reports of the Central Teams on floods and the drought, the same will be considered by the High Level Committee on relief and further action will be taken to sanction Central assistance to the Government of Karnataka.

Export of Khadi

†2545-C. SHRI SHIVA CHANDRA JHA: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the total amount of khadi exported to foreign countries and foreign exchange earned therefrom within the last three years, year-wise and country-wise; and

(b) whether there is any specific programme for boosting up the export of khadi goods during the Sixth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) The

[†]Previously Unstarred Question 2378 transferred from the 16th December, 1980...

237 Written Answers [to Questions

value of the Khadi exported to foreign countries during the last three years is furnished below:---

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Year			Amoun (in lakhs of rupees		
1977-78.	•	•	•		0.52
1978-79.		•	•	•	0.70
1979-80.					0,30

The above mentioned exports were made to United Kingdom, U. S. A., Switzerland, Spain, Netherland, West Germany, Canada, Japan, France, Belgium, Italy, Nepal and Iran.

(b) The following steps are being taken with a view to step up export of Khadi:—

 (i) The Khadi and Village Industries Commission has been included in the Import Trade Control Policy
Book as the registering authority for export of Khadi products and arrange for exports with active collaboration of Export Promotion Council for Handlooms;

(ii) More registered institutions will be encouraged to export khadi;

(iii) Export window_S are proposed to be opened in various Embassies;

(iv) Facilities in export market ing techniques available at Indian Institute of Foreign Trade and elsewhere will be availed of;

(v) Efforts will be made to ensure that khadi exporters stick to quality prescribed by the foreign buyers; and

(vi) The Khadi and Village Industries Commission will continue to participate in Trade Fairs held in India with a view to creating market for export by interested parties.

I.A.S. Officers Working in DDA

Hour

†2545-D. SHRI SURENDRA MOHANTY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of I. A. S. officers working in DDA and since when;

(b) the number of these officers who were nominated and promoted to IAS cadre and the name of the from which they came to join DDA;

(c) the period of their work after nomination together with total length of service in Delhi and out-side Delhi; and

(d) whether any C.B.I. enquiry was held against any of these officers; if so, with what result?

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

12 NOON

RE. Question Hour

SHRI DINESH GOSWAMI (Assam): On a point of order. Have you finished the Question Hour?

MR. CHAIRMAN; Yes. But let the Minister be relieved and then you can raise it.

SHRI DINESH GOSWAMI: No, Sir. I am on a point of order. I want you to listen to me. You are always giving sermons to the House which we have to listen. Sir, you tell us that you will apply the 8-minute rule. You even brought a stop watch. But today and yesterday, in spite of our repeated complaints, you have not been able to complete more than 3 questions. And you tell us that you will not give a chance to one Member

†Previously Unstarred Question 2575 transferred from the 18th December, 1980.